

**IN THE HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

**FRIDAY, THE THIRD DAY OF JULY  
TWO THOUSAND AND TWENTY SIX**

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE APARESH KUMAR SINGH  
AND  
THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR**

**I.A.NOS.1 AND 3 OF 2019 IN/AND O.S.A.NO: 3 OF 2019 IN APPLICATION No.517 OF 1998  
and  
I.A.NOS.1 AND 3 OF 2019 IN/AND O.S.A.NO: 4 OF 2019 IN APPLICATION No.516 OF 1998  
IN  
C.S.No.14 of 1958**

**O.S.A.NO: 3 OF 2019**

Appeal under Section 15 of the Letters Patent and Section 483 of the Companies Act, 1956 & against the Order dated 24.04.1998 passed in Appl.No. 517 of 1998 in C.S.No.14 of 1958

**Between:**

1. Smt. Sameena Kausar, D/o. Late Mirza Mazahar Baig, Aged 41 years, Occ: House Hold, R/o. H.No. 19-3-830, Out Side Aliabad, Hyderabad.
2. Smt. Shabana Sauser, D/o. Late Mirza Mazahar Baig, Aged 41 years, Occ: House Hold, R/o. H.No. 19-3-830, Out Side Aliabad, Hyderabad.
3. Smt. Memona Kauser, D/o. Late Mirza Mazahar Baig, Aged 41 years, Occ: House Hold, R/o. H.No. 19-3-230, Out Side Aliabad, Hyderabad.
4. Smt. Farhana Kauser, D/o. Late Mirza Mazahar Baig, Aged 41 years, Occ: House Hold, R/o. H.No. 19-3-830, Out Side Aliabad, Hyderabad.
5. Smt. Farzana Kauser, D/o. Late Mirza Mazahar Baig, Aged 41 years, Occ: House Hold, R/o. H.No. 19-3-830, Out Side Aliabad, Hyderabad.

**...APPELLANTS/(Leave) PETITIONERS in IA.No.1/2019 and 3/2019 in  
OSA.NO.3/2019**

**AND**

1. M/s. Gold Stone Exports Pvt.Limited, 9-1-83 and 84, A.C.Sharma Complex, S.D.Road, Secunderabad rep.by its Director

2. Mrs. Indrani Prasad. Rep by Director W/o P S Prasad 56 Amarchand Complex S D Road, Secunderabad.
3. M/s. Golkonda Engineering Limited, Regd. Office 9-1-83 and 84, A.C.Sharma Complex, S.D.Road. Secunderabad rep.by its Director
4. M/s Golkonda Extrusions Pvt Limited, Regd. Office 9-1-83 and 84, A.C.Sharma Complex, S.D.Road, Secunderabad rep.by its Director
5. Mrs. R. Annapurna, w/o Ranga Babu C/o R Ravatamma 554120 6/14 Brodipet, Hyderabad.
6. Mrs. N.Parvathi, w/o N. Bhaskara Rao R/o. 10514/1 Masab Tank, Hyderabad
7. Mrs. N. Deepthi, D/o N Bhaskara Rao R/o. 10514/ Masab Tank, Hyderabad
8. Mrs. Shakila Beg, W/o Naseer Baig Banjara Hills Hyderabad.
9. Mrs.P.S.Parthasarathy, Gulmohar. Gulmohar Aamrutha Valley Banjara Hills Hyderabad
10. M/s India Telecom Finance Limited, Regd. Office 9-1-83 and 84, A.C. Sharma Complex, S.D.Road, Secunderabad rep.by its Director
11. M/s. Sai Anupama Agencies Pvt. Limited, Regd. Office 9-1-83 and 84, A.C. Sharma Complex, S.D. Road. Secunderabad rep. by its Director
12. M/s Keerthi Anupama Agencies Pvt. Limited, Regd. Office 9-1-83 and 84, A.C.Sharma Complex. S.D.Road, Secunderabad rep.by its Director
13. M/s. Jaya Sree Agencies Pvt. Limited, Regd Office 9-1-83 and 84, A.C. Sharma Complex, S.D.Road, Secunderabad rep. by its Director
14. M/s. Sai Kirthi Constructions Pvt. Limited, Regd Office 9-1-83 and 84, A.C.Shanna Complex. S.D.Road, Secunderabad rep.by its Director
15. M/s. SaiPawan Estates Pvt. Limited, Regd Office 9-1-83 and 84, A.C.Sharma Complex, S.D.Road, Secunderabad rep.by its Director
16. M/s. Greater Golconda Estates Pvt. Limited, Regd Office 9-1-83 & 84, A.C. Sharma Complex, S.D.Road, Secunderabad rep.by its Director

**RESPONDENTS/RESPONDENTS 1 to 16 in I.A.No.1/2019 and 3/2019 in OSA  
NO.3/2019/ PETITIONERS IN APPLICATION NO.517/98**

17. Kazim Nawab Jung. Died per L.Rs.
18. Basheerunnisa Begum, D/o. Kazim Nawab Jung,
19. Rasheerunnisa Begum, D/o. Kazim Nawab Jung,

(Both are R/o. Khushal Apartments, King Koti, Hyderabad.)

20. Moonka Enterprises, Rep. by its Partner Jitender Kumar S/o. Bansilal Moonka, Aged 49 yrs, Occ: Business, R/o. 3-5-754/15/1, King Kothi, Hyderabad.

21. Cyrus Investments Limited, Bombay Rep. by Its G.P.A.Dr.P.S.Prasad, S/o. Late P.S.Rao, R/o. 506, A.C. Sharma Complex, S.D. Road, Secunderabad.

**...RESPONDENTS /RESPONDENTS 17 TO 21 IN I.A.NO.1/19 AND  
3/19/Respondents in Application no.517/96**

**I.A. NO: 1 OF 2019**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to grant leave to the appellant to prefer the appeal by challenging the order dated: 24.04.1998 in Appl.No. 517 of 1998 in C.S.No. 14 of 1998 passed by the Learned Single Judge on the file of this Court.

**I.A. NO: 3 OF 2019**

Petition under Section 5 of Limitation Act., praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to condone the delay of 7501 days in filing the present Original Side Appeal against the orders order in Appl.No. 517 of 1998 dated 24.04.1998.

**I.A. NO: 5 OF 2019**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the order dated 24.04.1998 passed in Application No.517 of 1998 in C.S.No.14 of 1958, pending disposal of the OSA.

**Counsel for the Appellants: Sri. P Giri Krishna**

**Counsel for the Respondents: ---**

**ORIGINAL SIDE APPEAL NO: 4 OF 2019**

Appeal under Section 15 of the Letters Patent and Section 483 of the Companies Act, 1956, against the Order dated 24.04.1998 passed in Appl.No. 516 of 1998 in C.S.No.14 of 1958

**Between:**

1. Smt. Sameena Kausar, D/o. Late. Mirza Mazahar Baig, Aged 41 years, Occ: House Hold, R/o. H.No.19-3-830, Out Side Aliabad, Hyderabad.
2. Smt. Shabana Sauser, D/o. Late. Mirza Mazahar Baig, Aged 41 years, Occ: House Hold, R/o. H.No.19-3-830, Out Side Aliabad, Hyderabad
3. Smt. Memoni Kausar, D/o. Late. Mirza Mazahar Baig, Aged 41 years, Occ: House Hold, R/o. H.No.19-3-830, Out Side Aliabad, Hyderabad
4. Smt. Farhana Kausar, D/o. Late. Mirza Mazahar Baig, Aged 41 years, Occ: House Hold, R/o. H.No.19-3-830, Out Side Aliabad, Hyderabad
5. Smt. Farzana Kausar, D/o. Late. Mirza Mazahar Baig, Aged 41 years, Occ: House Hold, R/o. H.No.19-3-830, Out Side Aliabad, Hyderabad

**...Appellants/(Leave) Petitioners in I.A.NOS.1 and 3 of 2019 in OSA No. 4/2019  
AND**

1. Mirza Nazeer Baig, S/o Late Khader Baig, aged about 42 years, Occ: Business, R/o Road No.3. Banjara Hills, Hyderabad.
2. Dr. G. Venkata Reddy, S/o G. Ramachandra Reddy, aged about 53 years, Occ: Medical Practitioner, R/o Miryalaguda, Nalgonda.
3. Smt. G. Bharathi, W/o Dr. G. Venkata Reddy, aged about 50 years, Occ: Housewife, R/o Hyderabad.
4. G. Kavitha, D/o. G. Vijayender Reddy, aged 30 years, Occ: Student, R/o U.S.A.
5. Smt. Padma, W/o Dr. M.S.N. Reddy, aged 38 years, Occ: Housewife, R/o U.S.A.
6. Kumari Smitha, D/o M.S.N. Reddy, aged 19 years, Occ: Student, R/o U.S.A.
7. Dr. M.Laxma Reddy, S/o M. Rami Reddy, aged 39 years, Occ: Medical Practitioner, R/o U.S.A.
8. Sri. P. Pundarikaksha Rao, S/o Narayana Rao, aged 42 years, Occ: Business R/o Banjara Hills, Hyderabad.
9. D. Prakash Rao, S/o Venkat Narsing Rao, aged 45 years, Occ: Agri. R/o Ch.Kondoor, Nizamabad District.
10. Sri P. Ramesh, S/o P. Narayana Rao, aged about 34 years, Occ: Business, R/o Jubilee Hills, Hyderabad.
11. Sri P. Jagan Mohan, S/o P. Pasnduranga Rao, aged about 25 years, Occ: Business, R/o Jubilee Hills, Hyderabad.

12. Sri P. Narayana Rao, S/o Pundarikaksha, aged about 78 years, Occ: Agri, R/o Jubilee Hills, Hyderabad.
13. Smt. B. Kalpalatha, W/o B. B. Reddy, aged about 55 years, Occ: Housewife, R/o Bagh Amberpet, Hyderabad.
14. S. Ramanadhamma, W/o Late Vasudeva Reddy, aged about 50 years, Occ: Housewife, R/o Bagh Amberpet, Hyderabad.
15. G. Damodar Rao, S/o Sitarama Rao, aged about 40 years, Occ: Agri. R/o Miryalaguda, Nalgonda District.
16. V. Satyanarayana Rao, S/o V. Chander Rao, aged about 21 years, Occ: Agri. R/o Kodad, Nalgonda District.
17. K.V. Reddy, S/o K. Suri Reddy, aged: Major, R/o 5 Panchavati Housing Co-op Colony, Banjara Hills, Hyderabad.
18. Sunita Agarwal, W/o Chandra Mohan, aged about 29 years, Occ: Housewife, R/o Kushal Apartments, Hyderabad.
19. Asha Agarwal, W/o Jitender Kumar, aged about 25 years, Occ: Housewife, R/o Kushal Apartments, Hyderabad.
20. Syed Naveed Hassan, S/o Mir Hassan aged about 47 years, Occ: Medical Practitioner, R/o U.S.A.

**Respondents/Respondents 1 to 20 in IA NOS.1 and 3/2019/Respondents in  
Application No. 516 of 1998**

21. Kasim Nawaz Jung (died), died
22. Basheerunnisa Begum, D/o Nawab Kazim Nawaz Jung, C/o S. Jitender Kumar, Flat No. 203, Kushal Apartments, King Koti, Hyderabad.
23. Rasheedunnisa Begum, D/o Nawab Kazim Nawaz Jung, aged 40 years, C/o Jitender Kumar, Flat No. 203, Kushal Apartments, King Koti, Hyderabad.
24. M/s Moonka Enterprises, a Registered Partnership Firm, rep. by its Managing Partner Shri Chandra Mohan Moonka S/o Late Bansilal Moonka, Occ: Business, R/o Gulzar House, Hyderabad.

25. Cyrus Investments Limited. Bombay, a Company Incorporated under the Companies Act, 1956 rep. by its General Power of Attorney Sri Dr. P.S. Prasad S/o Late P.S.Rao. Medical Practitioner, R/o Flat No. 506, Amarchand Sharma Complex, S>D. Road, Secunderabad.

**Respondents/Respondents 21 to 25 in IA NOS.1 and 3/2019/Respondents in Application No. 516 of 1998**

**I.A. NO: 1 OF 2019**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to grant leave to the appellants to prefer the appeal by challenging the order dt. 24/04/1998 in Appl.No. 516 of 1998 in C.S.No. 14 of 1958 passed by the Learned Single Judge on the file of this Court.

**I.A. NO: 3 OF 2019**

Petition under Section 5 of Limitation Act., praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to condone the delay of 7501 days in filing the present Original Side Appeal against the order in Appl.No. 516 of 1998 dated 24/04/1998 in C.S.No. 14 of 1958.

**I.A. NO: 5 OF 2019**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the order dated 24/04/1998 passed in Application No.516 of 1998 in C.S.No.14 of 1958, pending disposal of the OSA.

**Counsel for the Appellants: Sri. P Giri Krishna**

**Counsel for the Respondents: ---**

**The Court made the following: ORDER**

**IN THE HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

**THE HON'BLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH**

**AND**

**THE HON'BLE SRI JUSTICE N.V.SHRAVAN KUMAR**

**I.A.Nos.1 and 3 of 2019 in/& O.S.A.No.3 of 2019 in Application No.517 of 1998**  
**and**

**I.A.Nos.1 and 3 of 2019 in/& O.S.A.No.4 of 2019 in Application No.516 of 1998**  
**in**  
**C.S.No.14 of 1958**

**DATED: 03.07.2026**

**O.S.A.No.3 of 2019:**

**Between:**

Smt. Sameena Kausar D/o. Late Mirza Mazahar Baig & 4 others  
... Appellants

**AND**

M/s. Gold Stone Exports Pvt. Limited & 20 others  
... Respondents

**And**

**O.S.A.No.4 of 2019:**

**Between:**

Smt. Sameena Kausar D/o. Late Mirza Mazahar Baig & 4 others  
... Appellants

**AND**

Mirza Nazeer Baig S/o. Late Khader Baig & 24 others  
... Respondents

**COMMON ORDER:**

Mr. P.Giri Krishna, learned counsel appears for the appellants.

2. Both the appeals are filed seeking similar reliefs, as follows:

**O.S.A.No.3 of 2019:**

"It is prayed that this Hon'ble Court may be pleased to set aside the order in Appl.No.517 of 1998 dated 24/4/1998, and be pleased to pass order and orders as this Hon'ble Court may deem fit and proper in the interest of Justice."

**O.S.A.No.4 of 2019:**

"It is therefore prayed that this Hon'ble Court may be pleased to set aside the order in Appl.No.516 of 1998 dated 24/04/1998, and be pleased to pass order and orders as this Hon'ble Court may deem fit and proper in the interest of Justice."

3. Learned counsel for the appellants seeks permission of the Court to withdraw the appeals.

4. In view of the same, the Interlocutory Applications and the instant Appeals are dismissed as withdrawn. There shall be no order as to costs.

Miscellaneous applications pending, if any, shall stand closed.

**SD/- A.V.S.S.C.S.M.SARMA  
JOINT REGISTRAR**

**//TRUE COPY//**

**SECTION OFFICER**

**To**

1. One CC to Sri. P Giri Krishna, Advocate [OPUC]
2. Two CD Copies

Pr/KA  
PMG.



**HIGH COURT**

**DATED: 03/07/2026**

**COMMON ORDER**

**I.A.NOS.1 AND 3 OF 2019**

**IN/AND**

**O.S.A.NO: 3 OF 2019 IN APPLICATION No.517 OF 1998**

**AND**

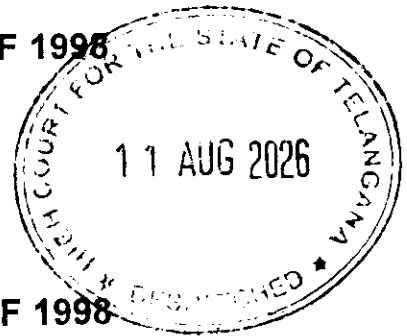
**I.A.NOS.1 AND 3 OF 2019**

**IN/AND**

**O.S.A.NO: 4 OF 2019 IN APPLICATION No.516 OF 1998**

**IN**

**C.S.No.14 of 1958**



**DISMISSING THE INTERLOCUTORY APPLICATIONS AND  
THE APPEALS AS WITHDRAWN**

UPMC  
30/7/28